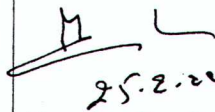


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 21.02.2022 To 25.02.2022				
S/N O.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1-8.	E/50072/2016, E/53549- 53551,53572- 53574 & 53632/2015	FO/50078- 50085/2022	11/02/2022	21/02/2022
9-10.	E/53576- 53577/2018	FO/50100- 50101/2022	10/02/2022	21/02/2022
11.	E/53471/2018	FO/50102/2022	10/02/2022	21/02/2022
12.	E/51708/2019	FO/50105/2022	14/02/2022	21/02/2022
13.	E/53336/2018	FO/50107/2022	14/02/2022	21/02/2022
14.	E/50789/2015	FO/50108/2022	16/02/2022	21/02/2022
15.	E/51736/2016	FO/50128/2022	14/02/2022	21/02/2022
16.	E/51735/2016	FO/50129/2022	14/02/2022	21/02/2022
17.	E/51734/2016	FO/50130/2022	14/02/2022	21/02/2022
18.	E/51733/2016	FO/50131/2022	14/02/2022	21/02/2022
19.	E/51732/2016	FO/50132/2022	14/02/2022	21/02/2022
20.	E/51545/2018	FO/50133/2022	14/02/2022	21/02/2022
21.	E/51546/2018	FO/50134/2022	14/02/2022	21/02/2022
22.	E/50174/2019	FO/50135/2022	15/02/2022	21/02/2022
23.	E/50780/2020	FO/50136/2022	15/02/2022	21/02/2022
24.	E/51204/2019	FO/50140/2022	15/02/2022	21/02/2022
25.	E/52085/2018	FO/50141/2022	15/02/2022	21/02/2022
		<u>I.O. ORDER</u>		
		Null		

		<u>MISC ORDER</u>		
1.	E/MISC/50051/202 1 IN E/52554/2015	MO/50034/2022	15/02/2022	21/02/2022
				 25.2.22 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)